

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 17963-JK (LD) of 2023

DATED:- 22 - 12 - 2023

Sanction is hereby accorded to the appointment of Officer's of J&K Services Selection Board as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No:-LAW-OIC/32/2023

Dated:- 22 - 12 - 2023

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary, J&K Service Selection Board.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No. 17963-JK(LD) of 2023 dated 22.12.2023

S No.	Title of the case	OIC
1	OA No. 606/2023 titled Riyaz Ahmad Bhat Versus Union Territory of Jammu and Kashmir and Ors.	Mr. Naveed Hussain Badroo, Under Secretary JKSSB,
2	SWP No. 633 of 2019, TA 3119 of 2021 titled Ifshana Rajab vs State of JK.	Mr. Sachin Jamwal, Secretary, JKSSB
3	WPC in OA No. 61/1855/2021 Vikram Kumar and Ors Vs UT of J&K and Ors	
4	WP(C) in OA 1908/2021 Balram Singh and Ors Vs UT of J&K and Ors	
5	WPC in OA 12/2020 Deepak Sharma and Os Vs UT of J&K and Ors	
6	MA 905/23 in OA No. 1816/2021 titled Anayat Ali Khan Vs UT of J&K and Ors	
7	MA 961/2023 in OA 1830/2021 titled Fayaz Ahmad Sheikh and Ors vs UT of J&K and Ors	Sh Naveed Hussain Badroo Under Secretary, JKSSB
8	MA 958/2023 in OA 1837/2021 titled Rayees Ahmad Kumar Vs UT of J&K and Ors	

